

STATEMENT RE. ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the

Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

FOURTH LOK SABHA

- (i) Statement No. XXX Sixth Session, 1968.
- (ii) Statement No. XXXVII Seventh Session, 1969.
- (iii) Statement No. XXXVI Ninth Session, 1969.
- (iv) Statement No. XL Tenth Session, 1970.
- (v) Statement No. XXVII Eleventh Session, 1970.
- (vi) Statement No. XXXII Twelfth Session, 1970.

FIFTH LOK SABHA

- (vii) Statement No. XV First Session, 1971
- (viii) Statement No. XXXV Second Session, 1971.
- (ix) Statement No. XXII Third Session, 1971
- (x) Statement No. XXVI Fourth Session, 1972
- (xi) Statement No. XVIII Fifth Session, 1972
- (xii) Statement No. XVI Sixth Session, 1972
- (xiii) Statement No. XIX Seventh Session, 1973
- (xiv) Statement No. XIII Eighth Session, 1973.
- (xv) Statement No. XI Ninth Session, 1973
- (xvi) Statement No. XII Tenth Session, 1974
- (xvii) Statement No. V Eleventh Session, 1974
- (xviii) Statement No. II Twelfth Session, 1974.
- (xix) Statement No. III Twelfth Session, 1974.

[Placed in library. See No. T-9040-5]

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table—

- (a) A copy each of the following Notifications (Hindi and English versions) under sub-

section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 —

- (1) The Export of Fish and Fish Products (Inspection) Second Amendment Rules, 1974, published in Notification No. S.O. 3354 in Gazette of India dated the 21st December, 1974.